LOK SABHA DEBATES

LOK SABHA

Tuesday, March 31, 1992/ Chaitra 11, 1914 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

[English]

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues Col. Bashir Husain Zaidi.

Col. Zaidi was a Member of the First Lok Sabha during 1951-57. Earlier, he had been a Member of the Constituent Assembly and Provisional Parliament during 1947-52. He was also Member of Rajya Sabha during 1963-70 representing the State of Uttar Pradesh.

Col Zaidi was an able parliamentarian. He served the country in various capacities. After being a Minister in the erstwhile State of Rampur he rose to the high office of the Chief Minister of that State, which position he held for over a decade. He was closely associated with the Aligarh Muslim University and the Jamia Millia, Delhi. He served as Vice-Chancellor of the Aligarh Muslim Uni-

versity in 1956. He was a Director of the Reserve Bank of India during 1958-63.

In recognition to his services to the country in various fields, he was awarded Padma Vibhushan in 1976.

A widely travelled person he was a member of the Indian Delegation to the United Nations in 1951. He had represented the country at various international conferences.

In the passing away of Col. Zaidi, the country has lost an educationist, journalist, administrator and an eminent parliamentarian. Col. Zaidi passed away on 29th March 1992 at the age of 94 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the deceased.

The Members then stood in silence for a short while

[English]

SHRIBASU DEB ACHARIA (Bankura): Sir, I have given a notice for the suspension of the Question Hour today. (Interruptions) Yesterday, the Foreign Minister Shri Mahavaishh Solanki had made a statement. (Interruptions) He had stated that he had handed over a note. (Interruptions)

[Translations]

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SHRIMATI KRISHNA SAHI (Begusarai): Mr. Speaker, Sir, democracy is being killed. The question hour and the calling attention are there to keep democracy alive... (Interruptions)... Shri L. P. Sahi's son has been killed. The Laloo Prasad Government should be dismissed... (Interruptions)... today there should be no Question Hour. He has been murdered in a Government office. (Interruptions)

[English]

SHRI BASU DEB ACHARIA: Yesterday, while making a statement, he had stated that he had handed over a note received from a lawyer. (Interruptions) We want to know the name of the lawyer. (Interruptions) We want to know the contents of the note. (Interruptions)

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, he should resign over Bofors issue. (Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, the demand from all parts of the country is the resignation of the Foreign Minister (Interruptions)

SHRI BASU DEB ACHARIA: Sir, this is a very serious matter. (Interruptions) The House must know what is happening there. (Interruptions) The External Affairs Minister should resign. (Interruptions) The Question Hour should be suspended today. (Interruptions) Sir, what is your ruling? (Interruptions)

[Translation]

SHRIMATI KRISHNA SAHI: Shri Hemant Sahi has been killed by criminals in Bihar.

[English]

SHRI BASU DEB ACHARIA (Barkura): Sir, we have demanded suspension of the question hour. (Interruptions) That note should be available. Interruptions) The note should be laid on the Table of the House. It should be available to the Members. (Interruptions)

SHRI SRIKANTA JENA (Cuttack): Let the Prime Minister come to the House... (Interruptions)

MR. SPEAKER: You hear me what I have to say first please.

(Interruptions)

MR. SPEAKER: Well, it seems that the Members are agitated and they would like to discuss this matter and get a proper response from the Government.

There are two demands before me One demand is from Mrs Sahi who says that one of the MLA's has been shot dead. There is a demand from other Members.

(Interruptions)

MR. SPEAKER: I would request both the sides to please let us continue with the question hour. In the zero hour, you can discuss it. Moreover, now it is agreed by the Government to discuss this Bofors issue tomorrow itself.

(Interruptions)

SHRI BASU DEB ACHARIA: No, no, unless that note is available. (Interruptions) The Foreign Minister must tender his resignation. (Interruptions)

[Translation]

SHRIMATI KRISHNA SAHI: First of all, you may please direct the Home Minister to make a statement... (Interruptions)